

(2023) 04 MAN CK 0051

In the Manipur High Court

Case No : Writ Petition (C) No. 369 Of 2023

Ningthoujam Loli Singh & 7 Ors

APPELLANT

Vs

Principal Accountant General & 2 Ors.

RESPONDENT

Date of Decision : 21-04-2023

Acts Referred:

Citation : (2023) 04 MAN CK 0051

Hon'ble Judges : Ahanthem Bimol Singh, J

Bench : Single Bench

Advocate : S. Rupachandra, Joan Kipgen, S. Niranjana, S. Suresh

Judgement

Ahanthem Bimol Singh, J

Heard Mr. S. Rupachandra, learned senior counsel assisted by Ms. Joan Kipgen, learned counsel appearing for the petitioners.

Issue notice returnable within three weeks.

Mr. S. Niranjana, learned GA enters appearance and accepts notice on behalf of the respondents No. 2 & 3 and Mr. S. Suresh, learned counsel accepts notice on behalf of the respondent No. 1, hence, no formal notice is called for.

List this case again on 17th May, 2023.

It is made clear that pendency of this writ petition will not bar the respondents from considering the case of the petitioners.